

[Print](#)**Defective Case Register from 2026-07-27 to 2026-07-27**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/32893/2026	CHITTA RANJAN PATTNAIK	2026-07-27	1. Ann. No. in prayer not correct. 2. Ann.14 not legible.
2	D-CRLMP/18585/2026	ALOK KUMAR MOHAPATRA	2026-07-27	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
3	D-WP(C)/33257/2026	SUBHADUTTA ROUTRAY	2026-07-27	1. In affidavit, Sl No 3 information not furnished.
4	D-CRLMP/18259/2026	DEBASISH PATNAIK	2026-07-27	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
5	D-ABLAPL/22347/2026	PANCHANAN PANIGRAHI	2026-07-27	Name and Details of victim/Informant mentioned in annexure need not be disclosed and kept in closed cover.
6	D-CRLMP/19465/2026	UMA CHARAN MISHRA	2026-07-27	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
7	D-CRLMP/21577/2026	BISWAJIT PARIDA	2026-07-27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. synopsis, date chart need correction
8	D-WP(C)/32237/2026	RAMDAS ACHARY	2026-07-27	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
9	D-CRLMP/21880/2026	GOUTAM KUMAR ACHARYA, SR.ADV.	2026-07-27	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 8-CAUSE TITLE NOT IN ORDER. name of petitioner need correction in vakalatnama and memo
10	D-WP(C)/33859/2026	KUNAL KUMAR SWAIN	2026-07-27	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Signature of the petitioner no.10 in V.nama does not tally with cause title.
11	D-WP(C)/33216/2026	TUKUNA KUMAR MISHRA	2026-07-27	Annexure -1 and 2 not filed
12	D-WP(C)/33806/2026	NIRANJAN PANDA	2026-07-27	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. As per record,Annexure-1 not properly page marked in Index.2. Paragraph no.not furnished in declaration
13	D-ABLAPL/22339/2026	DILLIP KUMAR MOHANTY	2026-07-27	Name and Details of Victim/Informant and relatives mentioned in annexure need not be

				disclosed and kept in closed cover
14	D-WP(C)/33829/2026	SANGRAM JENA	2026-07-27	1. Advocate for the Petitioner not Signed in Prayer of the petition.
15	D-WP(C)/33333/2026	SWAPNIL ROY	2026-07-27	1. Age of the petitioner not furnished in cause title of the W.P and Affidavit
16	D-WP(C)/33823/2026	DEVI PRASAD DASH	2026-07-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Date of Ann.4 in Index and Para 6 not correct
17	D-WP(C)/33449/2026	HEMANTA KUMAR MOHANTA	2026-07-27	1. Annexure-9 and 10 not legible
18	D-CMP/33513/2026	CHINMAYA KUMAR SAHU	2026-07-27	23-NOMENCLATURE NOT CORRECTLY FURNISHED .
19	D-WP(C)/32971/2026	PRAVAT RANJAN SUTAR	2026-07-27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. OP No left blank in prayer. 2. Synopsis and Date chart not page marked. 3. Pet. No.4 not properly represented in CT.
20	D-CRLMC/20323/2026	SOUBHAGYA KUMAR DASH	2026-07-27	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Nomenclature not correctly furnished Sl. no.3 in Index. 2. Address of the petitioner Village in cause title not tally with Affidavit. 3. Name of the Victim /Informant and Relatives Redacting from the petition and Annexures. 4. Name of the victim /Informant and Relatives need not be disclosed in connection with Annex-1 and 2. 5. Certified copy of Annex1 and copy of Annex-2 be kept in closed cover.
21	D-CMP/33650/2026	ASHOK KUMAR SAHOO	2026-07-27	23-NOMENCLATURE NOT CORRECTLY FURNISHED .
22	D-CRLMC/19216/2026	BHARAT JALLI	2026-07-27	1. As per Index page nos. 66 and 68 not filed.
23	D-CRLMP/16815/2026	BYOMAKESH TRIPATHY	2026-07-27	1. CRLMP Petition not properly page marked in Index.
24	D-CRLMC/20353/2026	ARUN KUMAR BEHERA	2026-07-27	1. Copy of Annexure-1 and 2 disclosing the name of Informant/Victim be kept in cover.
25	D-ABLAPL/22423/2026	BIJAYANANDA SAMANTARAY	2026-07-27	1.2. As per High Notification dated.05.12.2025 the petitioner shall state whether similar application has or has not been made to the Supreme court and if made,shall state the result there of.The petitioner/applicant shall also mentioned whether he/she is /was involved in any other criminal case or not.If yes, particulars and decisions there of to be furnished
26	D-CRLMC/21917/2026	ARUN KUMAR BEHERA	2026-07-27	1.Copy of Annexures-1 to 5 disclosing the name of Informant/Victim be kept in cover.

27	D-BLAPL/22417/2026	DIPTI RANJAN BHOKTA	2026-07-27	1.2. As per High Notification dated.05.12.2025 the petitioner shall state whether similar application has or has not been made to the Supreme court and if made,shall state the result there of.The petitioner/applicant shall also mentioned whether he/she is /was involved in any other criminal case or not.If yes, particulars and decisions there of to be furnished
28	D-WA/24580/2026	PRATIK DASH	2026-07-27	1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. 2. Copy not served in CGC. 3. i) Status of the parties not furnished. ii) Legible copy of page no. 46 66-71 are to be filed. iii) C. copy of order not page mark
29	D-WP(C)/33749/2026	BANSHIDHAR SATAPATHY	2026-07-27	1-COURT FEE IS DEFICIENT. Rs.6.00 to be paid
30	D-BLAPL/22358/2026	DURGADATTA MOHAPATRA	2026-07-27	1As per High Notification dated.05.12.2025 the petitioner shall state whether similar application has or has not been made to the Supreme court and if made,shall state the result there of.The petitioner/applicant shall also mentioned whether he/she is /was involved in any other criminal case or not.If yes, particulars and decisions there of to be furnished
31	D-WA/30957/2026	DILLIP KUMAR RAY	2026-07-27	1. Authentication fee due on the Appellate Court Judgement Rs Payable Rs-2.25/-. Rs-2/- paid. Rs.0.25 to be paid. 2. Appellant no.1and 2 and Proforma Respondent no. 5 to 8 in appeal memo are not party in wp (c). 3. Code wrongly furnished in date chart 4. i) Status of the appellant and Proforma respondent not furnished. ii) Para no. wrongly mention in grounds. iii) Put up for SR after removal of defects.
32	D-WP(C)/34082/2026	AVIJIT MISHRA	2026-07-27	1. Address of Pet. No.2 not proper. 2. Date of Ann.13 in Index not correct.
33	D-ABLAPL/22295/2026	BASANTA KUMAR NAYAK	2026-07-27	Name and Details of Victim/Informant mentioned in annexure need not be disclosed and kept in closed cover.
34	D-ABLAPL/22435/2026	JYOTIRMAYA SAHOO	2026-07-27	1.2. As per High Notification dated.05.12.2025 the petitioner shall state whether similar application has or has not been made to the Supreme court and if made,shall state the result there of.The petitioner/applicant shall also mentioned whether he/she is /was involved in any other criminal case or not.If yes, particulars and decisions there of to be furnished
35	D-WP(C)/32813/2026	KUNAL KUMAR SWAIN	2026-07-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Page marking not done correctly in Annexure-6

36	D-WP(C)/32816/2026	RAJESH KUMAR MAHAPATRA, S.P.C	2026-07-27	3-AUTHENTICATION FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. After page no 35 another page not page marked
37	D-ABLAPL/22442/2026	JYOTIRMAYA SAHOO	2026-07-27	31-As per standing order the details of victim/informant shall not be mentioned in the petition. As per standing order no 02/2026 the Original un redacted version of F.I.R copy be kept on sealed cover and photo copy of redacted version of the same be submitted for S.R there after
38	D-BLAPL/22386/2026	ARIJEET MISHRA	2026-07-27	1.As per High Notification dated.05.12.2025 the petitioner shall state whether similar application has or has not been made to the Supreme court and if made,shall state the result there of.The petitioner/applicant shall also mentioned whether he/she is /was involved in any other criminal case or not.If yes, particulars and decisions there of to be furnished
39	D-BLAPL/22416/2026	DALIRANI BEHURAY	2026-07-27	1.As per High Notification dated.05.12.2025 the petitioner shall state whether similar application has or has not been made to the Supreme court and if made,shall state the result there of.The petitioner/applicant shall also mentioned whether he/she is /was involved in any other criminal case or not.If yes, particulars and decisions there of to be furnished
40	D-WP(C)/31118/2026	AJAYA KUMAR MOHARANA	2026-07-27	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Paragraph no. not correctly furnished in declaration.
41	D-WP(C)/32871/2026	PRAFULLA KUMAR MOHAPATRA	2026-07-27	1. Application not properly addressed to Honorable court. 2. No Ann.12 filed as mentioned in Para12. 3. WPC No. in Ann.10 of Index not correct
42	D-RVWPET/32309/2026	DILLIP KUMAR RAY	2026-07-27	1.Authentication fee due on the Appellate Court Judgement Rs Payable Rs-2.25/-. Rs-2/- paid. Rs-0.25/- to be paid. 2.Petitioner no. 1 and 2 and proforma no. 5 to 8 in Rvwpet are not party in wp(c). I.A. filed for leave prefer to Rvwpet. (b) Provision of Law Not furnished. 3. i) Para no not correctly furnished in grounds and declaration. ii) Same cause of action filed by petitioner in D-WA no. 30883/2026. iii)Put up for SR after removal of defects.
43	D-WP(C)/32873/2026	NIRMAL CHANDRA	2026-07-27	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

		MOHANTY		1. L.A.A. welfare Fund Rs.10 not paid.
44	D-WP(C)/31646/2026	SAROJA KANTA SAMAL	2026-07-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
45	D-WP(C)/32886/2026	SIBA PRASAD SWAIN	2026-07-27	1. Ann.2 not attested
46	D-CRLMP/22299/2026	GOUTAM KUMAR ACHARYA,SR.ADV.	2026-07-27	annexure- 1 not available index not properly furnished
47	D-WP(C)/32399/2026	SANJEEB KUMAR JENA	2026-07-27	1-COURT FEE IS DEFICIENT. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. D.C.Fee of 42.Paragraph not correctly mentioned in the affidavit.Annexure not correctly mentioned in the petition copy.Page marking not proper.Page 50 52 and 56 not legible.
48	D-RVWPET/32308/2026	DILLIP KUMAR RAY	2026-07-27	1.Authentication fee due on the Appellate Court Judgement Rs Payable Rs-2.25/- . Rs-2/- paid. Rs-0.25/- to be paid. 2.Petitioner no. 1 and 2 and Proforma Opp. no. 5 to 8 in Rvwpet are not party in wp (c). I.A. filed for leave prefer to Rvwpet. (b) Provision of Law Not furnished 3. i) Para no. wrongly mention in grounds and declaration. ii) Date of order wrongly mention in Book mark, Index, Prayer. iii) Ld. counsel for petitioner not singed in page no. 11 (A) certificate and undertaking. iv) Same cause of action filed by petitioner in D- WA no. 30884/2026. Put up for SR after removal of defects.
49	D-WP(C)/32890/2026	SK. ZAFARULLA	2026-07-27	1. Address of Pet. in CT and Affidavit not proper.
50	D-WA/32798/2026	ADV.	2026-07-27	further SR after filling of c copy
51	D-RVWPET/32312/2026	DILLIP KUMAR RAY	2026-07-27	1. Authentication fee due on the Appellate Court Judgement Rs Payable Rs-2.25/- . Rs-2/- paid. Rs 0.25/- to be paid. 2.Petitioner 1and 2 and proforma opp no. 5 to 8 in Rvwpet are not party in wp (c). I.A. filed for leave prefer to Rvwpet. (b) Provision of Law Not furnished. 3. i) Para no wrongly mention in grounds and declaration.ii) Same cause of action filed by petitioner in D- WA no. 30952/2026. Put up for SR after removal of defects
52	D-WP(C)/32895/2026	SASMITA MOHAPATRA	2026-07-27	1. Ann.9 not page marked
53	D-WP(C)/32976/2026	KABIRAJ PRADHAN	2026-07-27	1. Ann. No. mentioned in para 13 not correct. 2. Relation of Deponent wrongly mentioned in Sl.2 of Affidavit and IA affidavit.
54	D-WP(C)/33026/2026	SOUBHAGYA KUMAR RATH	2026-07-27	Page 8 and 9 not legible.

55	D-WP(C)/32446/2026	SIDHARTHA MISHRA	2026-07-27	1. Address of O.P. No.2 not mentioned.
56	D-WP(C)/33024/2026	ACHYUTANANDA PATTANAIK	2026-07-27	Date of representation not correctly furnished in index and petition.
57	D-CMP/30823/2026	ADISHA MOHANTY	2026-07-27	23-NOMENCLATURE NOT CORRECTLY FURNISHED .
58	D-WP(C)/33270/2026	SOUMENDRA PATTNAIK	2026-07-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
59	D-CONTC/30539/2026	ADV.	2026-07-27	1. Subject code not mentioned.2. Details of the case not furnished in Index and affidavit.
60	D-FAO/33560/2026	SUDHANSU SEKHAR PRATAP	2026-07-27	Date of order mentioned in the Free Copy does not tally with that of Index AND in the Appeal Memo.
61	D-WP(C)/33499/2026	GYANA RANJAN SETHI	2026-07-27	Petition not addressed to Honorable Court
62	D-CRLMC/20773/2026	JUGALA KISHORE PANDA	2026-07-27	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Annexure-1 be kept in cover.
63	D-WP(C)/30569/2026	SOURAV SUMAN BHUYAN	2026-07-27	1. Address of Petitioner No.7 not proper in CT. 2. Address of OP. No. 5 not proper. 3. Court Fee of Rs.36 not paid on Petition
64	D-WA/33221/2026	PRABIR KUMAR RAY,A.G.A	2026-07-27	petitioners 2 to 15 in OA-1515 BY (C)2016 not made parties in present appeal
65	D-WA/33075/2026	HEMANT KUMAR MUND	2026-07-27	1.Court Fee 12/ payable, paid 6/ deficit 6/ to be paid 2. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 3/ not paid
66	D-CRLMC/21189/2026	JYOTIRMAYA SAHOO	2026-07-27	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
67	D-WP(C)/32182/2026	PRAGYAN PARAMITA MOHANTY	2026-07-27	1. Name of the petitioner no.12 not furnished in the cause title
68	D-WP(C)/32464/2026	KSHIROD KUMAR ROUT	2026-07-27	1. Notice dated not correctly furnished in Prayer of the petition.
69	D-CMP/33625/2026	ANKITA MUKHERJI	2026-07-27	The discrepancy in the name of O.Ps No-20 31 45 AND 46 as per Trial Court be reconciled.
70	D-RVWPET/32311/2026	DILLIP KUMAR RAY	2026-07-27	1. Authentication fee due on the Appellate Court Judgement Rs Payable Rs-2.25/-. Rs-2/- o be paid. Rs-0.25/- to be paid 2.Petitioner no. 1 and 2 and Proforma opp. no. 7 to 10 in Rvwpet are not party in wp (c). I.A. filed for leave prefer to Rvwpet. 3. i) Date of order wrongly mention in book mark and Index. ii) Para no. wrongly mention in grounds and declaration.iii) Same cause of action filed by petitioner in D- WA no. 30950/2026. Put up for SR after removal of defects

71	D-WP(C)/30934/2026	PRASANTA KUMAR SATAPATHY	2026-07-27	1. age of the petitioner no.5 not furnished in cause title
72	D-WP(C)/32797/2026	B.B.CHAMPATIRAY	2026-07-27	1. Identification information wrongly furnished at page no 10
73	D-CMP/33830/2026	BHASKAR CHANDRA PANDA	2026-07-27	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
74	D-WP(C)/33120/2026	NITYABRATA BEHURIA	2026-07-27	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
75	D-WP(C)/32731/2026	NARAYAN PRASAD PARIJA	2026-07-27	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 18 72 73 74 116 and 134 not neat.
76	D-RVWPET/32483/2026	DR. BINODA KUMAR MISHRA	2026-07-27	Para no not furnished in declaration of I.A.
77	D-WP(C)/33771/2026	NIRANJAN PANDA	2026-07-27	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
78	D-BLAPL/22419/2026	BIBHUTI BHUSAN MISHRA	2026-07-27	1.2. As per High Notification dated.05.12.2025 ,the petitioner shall state whether similar application has or has not been made to the Supreme court and if made,shall state the result there of.The petitioner/applicant shall also mentioned whether he/she is /was involved in any other criminal case or not.If yes, particulars and decisions there of to be furnished
79	D-BLAPL/21663/2026	AMLAN SHAKTI PAUL	2026-07-27	1.Information at redacted version of F.I.R be removed the same be submitted for S.R there after
80	D-ABLAPL/22228/2026	PITAMBAR PANDA	2026-07-27	1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished.
81	D-WP(C)/32722/2026	MANORANJAN MISHRA	2026-07-27	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Paragraph no. not correctly furnished in declaration of the I.A.2. Page nos.26 and 27 not neat and legible.
82	D-RVWPET/32318/2026	DILLIP KUMAR RAY	2026-07-27	1. Authentication fee due on the Appellate Court Judgement Rs Payable Rs-2.25/- . Rs-2/- paid.

				Rs-0.25/- to be paid. 2.i) Petitioner no. 1 and 2 and proforma opp. no.5 to 8 in Rvwpet are not party in wp (c) (b) Provision of Law Not furnished. 3.i) Para no. not correctly furnished in grounds and declaration. ii) Date of order wrongly mention in top of the I.A. no. 330/2026.. iii)Same cause of action filed by petitioner in D-WA no. 30955/2026. iv) Put up for SR after removal of defects.
83	D-BLAPL/21845/2026	SHIBANI SHANKAR PRADHAN	2026-07-27	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Annexure-1 be kept in cover.phone no. of informant not redacted.
84	D-RVWPET/32315/2026	DILLIP KUMAR RAY	2026-07-27	1. Authentication fee due on the Appellate Court Judgement Rs Payable Rs-2.25/-. Rs-2/-paid. Rs-0.25/- to be paid. 2.Petitioner no.1and 2 and proforma opp. no.5 to 8 in Rvwpet are not party in wp (C). I.A. filed for leave prefer to Rvwpet. (b) Provision of Law Not furnished. 3. i) Para no. not correctly furnished in grounds and declaration. ii) Same cause of action filed by petitioner in D-WA no. 30953/2026. Put up for SR after removal of defects.
85	D-WP(C)/33085/2026	DIGAMBAR SETHI	2026-07-27	Page 11 not legible.
86	D-WP(C)/33053/2026	RAMANATH ACHARYA	2026-07-27	Page 42 not neat.
87	D-WP(C)/32466/2026	KSHIROD KUMAR ROUT	2026-07-27	. Notice dated not correctly furnished in Prayer of the petition.
88	D-WP(C)/32468/2026	KSHIROD KUMAR ROUT	2026-07-27	1. Notice dated not correctly furnished in Prayer of the petition.
89	D-BLAPL/22057/2026	SOUMYA KANTA TRIPATHY	2026-07-27	Copy of Rejection Order not filed
90	D-RVWPET/32474/2026	RAMDAS ACHARY	2026-07-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
91	D-WP(C)/32461/2026	KSHIROD KUMAR ROUT	2026-07-27	1. Notice dated not correctly furnished in Prayer of the petition.
92	D-BLAPL/22085/2026	NIRANJAN HOTA	2026-07-27	C.T.Case No. Not correctly furnished in petition as per rejection order.
93	D-WP(C)/33332/2026	BISWAJIT MOHAPATRA	2026-07-27	Petitioner not signed in V.Nama
94	D-WP(C)/32713/2026	BHABANI SHANKAR RAYAGURU,SR.P.C.	2026-07-27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
95	D-BLAPL/22441/2026	JYOTIRMAYA SAHOO	2026-07-27	) Date of rejection order not correctly mentioned in Index and Book mark.

96	D-BLAPL/22124/2026	BASANTA KUMAR DAS	2026-07-27	Page No. Not Correctly furnished
97	D-WP(C)/32745/2026	DARPANARAYAN PATTNAYAK	2026-07-27	Annexures not mentioned in the petition copy
98	D-WP(C)/31618/2026	GOKULANANDA SAHU	2026-07-27	1. Sl. no.2 not correctly furnished in Affidavit
99	D-BLAPL/22431/2026	SAROJ KUMAR PADHY	2026-07-27	i) Paragraph no. not mentioned in affidavit.
100	D-WP(C)/31546/2026	SANJAY KUMAR SAMANTARAY	2026-07-27	1. Page nos. 4 and 5 not properly arranged in I.A. petition.
101	D-WP(C)/32991/2026	DR. JITENDRA KUMAR LENKA	2026-07-27	1. In Prayer, promotion order mentioned Annexure - 5 instead of Annexure-4
102	D-WP(C)/31597/2026	SANGRAM MISHRA	2026-07-27	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APEAL/APPLICATION
103	D-WP(C)/33800/2026	ABHIRAM SWAIN	2026-07-27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
104	D-WP(C)/31599/2026	SANGRAM MISHRA	2026-07-27	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APEAL/APPLICATION
105	D-WP(C)/33876/2026	NIRANJAN LENKA	2026-07-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
106	D-WP(C)/33198/2026	C. KASTURI	2026-07-27	1. Date Chart not page marked in Index. 2. Title of Pet.No.9 in CT not tally with signature.
107	D-WP(C)/33186/2026	PRAFULLA KUMAR MOHAPATRA	2026-07-27	1. Ann.2 not attested
108	D-WP(C)/33199/2026	SRIKANTA KUMAR NATH	2026-07-27	1. Occupation of Deponent not mentioned.
109	D-BLAPL/22434/2026	JYOTIRMAYA SAHOO	2026-07-27	i) Date of F.I.R. not correctly mentioned in Index and Book mark.

110	D-BLAPL/22436/2026	KAPILA CHARAN NAYAK	2026-07-27	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i) H.C.B.A.M.W.S. of Rs. 50/- not paid.
111	D-BLAPL/22384/2026	SURYAKANTA DASMOHAPATRA	2026-07-27	1. Free copy / Certified copy of Rejection order not filled. 2.. As per High Notification dated.05.12.2025 the petitioner shall state whether similar application has or has not been made to the Supreme court and if made,shall state the result there of.The petitioner/applicant shall also mentioned whether he/she is /was involved in any other criminal case or not.If yes, particulars and decisions there of to be furnished
112	D-WP(C)/33167/2026	ANIRUDHA DAS	2026-07-27	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. OHCBA welfare Fund Rs.50 not paid.
113	D-BLAPL/22439/2026	JYOTIRMAYA SAHOO	2026-07-27	i) Date of rejection order not correctly mentioned in index and Book mark.
114	D-WP(C)/32642/2026	SAIBRATA RATH	2026-07-27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Signature of the petitioner no.19 in V.nama does not tally with cause title.
115	D-BLAPL/22462/2026	SHYAM MANOHAR	2026-07-27	i) Paragraph no. not mentioned in affidavit.
116	D-ABLAPL/22382/2026	DEBASIS SAHOO	2026-07-27	1. As per High Notification dated.05.12.2025 ,the petitioner shall state whether similar application has or has not been made to the Supreme court and if made,shall state the result there of.The petitioner/applicant shall also mentioned whether he/she is /was involved in any other criminal case or not.If yes, particulars and decisions there of to be furnished
117	D-WP(C)/33196/2026	SRIKANTA KUMAR NATH	2026-07-27	1. Occupation of Deponent not mentioned.
118	D-WP(C)/33185/2026	ANIRUDHA DAS	2026-07-27	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. OHCBA welfare Fund Rs.50 not paid. 2. Name of Pet. in entire petition be corrected as per signature.
119	D-BLAPL/21586/2026	ADHIRAJ MOHANTY	2026-07-27	i) G.R. case no. not correct in para-1 of the page-2.
120	D-WP(C)/33179/2026	ANIRUDHA DAS	2026-07-27	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. OHCBA welfare Fund Rs.50 not paid
121	D-WP(C)/33188/2026	SRIKANTA KUMAR NATH	2026-07-27	1. Occupation of Deponent not mentioned.

122	D-WP(C)/33190/2026	SUBHA KUMAR MISHRA	2026-07-27	1. OHCBA welfare Fund Rs.50 not paid
123	D-WP(C)/33861/2026	KAJAL SAHOO	2026-07-27	Receipt Showing Serv.copy To it not Filed.
124	D-WP(C)/33213/2026	BIBHUTI KESHARI BISWAL	2026-07-27	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Age of Deponent in Declaration of Affidavit and IA affidavit not correct. 2. Ann. 1 to 4 and 6 not attested.
125	D-WP(C)/33211/2026	PRAVASH CHANDRA JENA	2026-07-27	1. Description of Ann.1 in last line of para 3 not correct.
126	D-ABLAPL/22420/2026	MANOJ NAYAK	2026-07-27	12. As per High Notification dated.05.12.2025 the petitioner shall state whether similar application has or has not been made to the Supreme court and if made,shall state the result there of.The petitioner/applicant shall also mentioned whether he/she is /was involved in any other criminal case or not.If yes, particulars and decisions there of to be furnished
127	D-WP(C)/33679/2026	GOURI MOHAN RATH	2026-07-27	1. Page no 34 marked twice in the W.P 2. Annexure-4 not legible. 3. Certified copy of Family court order not filled. I.A is filled dispensing with at Annexure-1
128	D-WP(C)/33439/2026	SAROJA KANTA SAMAL	2026-07-27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. O.P. No. in prayer not correct. 2. Ann.6 not attested.
129	D-WP(C)/16999/2026		2026-07-27	Address of the Respondent no-1 to 5 not mentioned in the cause title.
130	D-BLAPL/22133/2026	LAMBODOR ACHARI	2026-07-27	Page No.4 repeated twice
131	D-ABLAPL/22303/2026	PRABHAS CHANDRA PANDA	2026-07-27	Name and Details of Victim/Informant mentioned in annexure and Petition need not be disclosed and kept in closed cover.
132	D-BLAPL/22251/2026	MANAS KUMAR CHAND	2026-07-27	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
133	D-WP(C)/33856/2026	CHOUDHURY SATYAJIT MISHRA	2026-07-27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. One extra page after page 212 be deleted. 2. Page 39 to 41 not marked. 3. Age of Pet. in CT, Age and fathers name in v.nama not mentioned.
134	D-WP(C)/33589/2026	KURESH PRASAD DASH	2026-07-27	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Signature of the petitioner no.10 in V.nama does not tally with cause title.